

E. No.75/19

New No.470/19


28.05.2020

File is taken up today in view of order bearing no. 10514-10614/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 22.05.2020 passed by the Hon'ble District & Sessions Judge (Hq).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 23.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
28.05.2020

E. No.75/19

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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
28.05.2020

E. No.147/19

New No.741/19

28.05.2020

File is taken up today in view of order bearing no. 10514-10614/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 22.05.2020 passed by the Hon'ble District & Sessions Judge (Hq).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 23.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
28.05.2020

E. No.80/19

New No.530/19

28.05.2020

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Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 23.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
28.05.2020

E. No.74/19

New No.469/19


28.05.2020

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Present: None.

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As such, matter is adjourned to 23.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
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28.05.2020